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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/543/(IB)/2017
NAME OF THE PETITIONER(S) : SYNCOTTS SPORTS PVT LTD
NAME OF THE RESPONDENT(S) : BENNCO ENTERPRISES PVT LTD
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing the counter. However, a suggestion is made by the Bench to both of the parties to ~~sit and~~ negotiate the outstanding amount. Put up on 08.09.2017 at 10.30 A.M. hv


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)